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Title:Regarding problem faced by the people of Orissa due to Polavaram Project.

SHRI PRASANNA KUMAR PATASANI (BHUBANESWAR): I would like to express my deep concern at the manner in which the interest of the State of Odisha is being sacrificed in the matter of Polavaram Project without addressing our legitimate concern. ...(*Interruptions*)

माननीय अध्यक्ष : पाटसाणी जी एक मिनट बैठिये।

â€¦(ब्यवधान)

HON. SPEAKER: Prof. Saugata Roy, why are you standing? I do not know.

...(*Interruptions*)

HON. SPEAKER: Please take your seat.

...(*Interruptions*)

माननीय अध्यक्ष : आपको कोई बात कहनी है क्या? This is not the way. हाउस में इस तरीके से खड़ा नहीं हुआ जाता। आप सीनियर हैं, आप समझ रहे हैं, I do not understand.

...(*Interruptions*)

SHRI PRASANNA KUMAR PATASANI : It is most unfortunate that construction of the project is proceeding unilaterally despite the case pending before the Supreme Court. ...(*Interruptions*) Even the Ministry of Tribal Affairs has purportedly cleared the project based on the provisions of embankment of about 30 kms. stretch inside Odisha territory to prevent the submergence of tribal villages within the State of Odisha without taking the views of the State of Odisha into consideration. ...(*Interruptions*)

The Ministry of Environment and Forests and Climate Change issued Stop Work Order on 8th January 2011 banning all construction activities of Polavaram project. ...(*Interruptions*) Despite this, how the Central Government dared to sanction about Rs. 10,000 crore? ...(*Interruptions*) It is a tribal area consisting of 620 villages of poor, downtrodden people who will be drowned. ...(*Interruptions*) So, it is a great loss to my State of Odisha ...(*Interruptions*)

My hon. Chief Minister Shri Naveen Patnaik has already prayed and made a submission in this regard through a letter, but the Central Government is not responding to it. My appeal to you, Madam, is that the local MP may be allowed to speak on this matter. My submission is that this matter must be considered, debated and discussed on the floor of this Parliament. ...(*Interruptions*)

Madam Speaker, you must order the hon. Minister to stop the work and give a statement. ...(*Interruptions*)

SHRI TATHAGATA SATPATHY (DHENKANAL): We want a statement on the floor of the House. This is a very serious issue. ...(*Interruptions*)

SHRI BHARTRUHARI MAHTAB (CUTTACK): We demand a reply from the Minister on this issue. Unilaterally, they are going ahead with that project. We are not against the project *per se*. ...(*Interruptions*)

HON. SPEAKER: Again and again, I am requesting you to go back to your seats. सूझे पर चर्चा करनी है, श्रुत्यकाल लेना है, आपका इश्यू मुझे कुछ भी मालूम नहीं है, आपने कोई नोटिस नहीं दिया है। मैं आपसे निवेदन करूँगी कि आप अपनी-अपनी सीट पर जाइये, आपको जो भी कुछ कहना है, I will allow your leader to speak, but this is not the way. I just do not know what the issue is. Without knowing the issue, how can we solve the problem? All of you should go back to your seats. If anybody wants to say anything, I am ready to allow him, but this is not the way. इस तरीके से आप सदन का काम नहीं करने दे रहे। That is really very bad, भर्तृहरि जी, मैं ऐसा तो नहीं कर सकती। I am sorry to say that you do not want the House to run.

...(*Interruptions*)

HON. SPEAKER: Is it the way?

Now, the House stands adjourned to meet again at 2.00 p.m.

12.12 hours

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hours

The Lok Sabha re-assembled at Fourteen of the Clock.

(Hon. Deputy Speaker in the Chair)

MATTERS UNDER RULE 377 □

HON. DEPUTY SPEAKER: Hon. Members, the matters under rule 377 shall be laid on the Table of the House. Members who have been permitted to raise matters under rule 377 today and are desirous of laying them may personally hand over the text of the matter at the Table of the House immediately. Only those matters shall be treated as laid for which the text of the matter has been received at the Table within the stipulated time; the rest will be treated as lapsed.

...(Interruptions)

14.01 hours

*(At this stage, Shri K.C. Venugopal and some other hon. Members came
and stood on the floor near the Table.)*

...(Interruptions)